

Shri T. T. Krishnamachari: I expect that the Chair does not expect to give a reply. If we consider it is premature, it is premature. We again consider it is premature.

Shri Daji: I seek your protection. 'Premature' is nothing. Is it a five year limit or 10 year limit? Or it is because there is not sufficient agitation? Does Government want sufficient agitation to be built up so that it may become mature?

Mr. Speaker: He should consider, himself.

Shri A. P. Sharma: In view of the repeated demands of the railway workers through the National Federation of Indian Railwaymen, the nature of the work at the railway workers in this country and also their finances, what is the difficulty of the Finance Minister in conceding the demand of a separate wage board for the railway workers?

Shri Daji: Premature.

Shri T. T. Krishnamachari: The hon. Railway Minister would be making his budget speech shortly; perhaps he may throw some light on these problems.

Shri P. R. Chakravarti: In the context of the abnormal rise in prices, will the Government consider the question of introducing some form of variable dearness to give cent percent neutralisation?

Shri B. R. Bhagat: The Commission has recommended 90 per cent and we have accepted it. There is very little difference between 100 per cent and 90 per cent.

Shri D. C. Sharma: May I know if the matter of reducing the disparity between the pay scales of the Central Government and the State Government employees is under consideration of the Government and if the Government is going to advise the State Governments to appoint pay commissions for the other categories of people such as teachers and other classes of people?

Shri T. T. Krishnamachari: I have great respect for the hon. Member.

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But it is a point where the advice that is given by the Central Government to the State Government will have to be followed by subventions. I am afraid the Central Government is not in a position to undertake follow up action and it is wise not to make the suggestion.

Shri Indrajit Gupta: Assuming that Government is prepared to honour the Das Commission's recommendations, if neither a wage board nor the Third Pay Commission is contemplated, what other machinery is Government thinking of in order to revise the dearness allowance formula because a revision has been recommended by the Das Commission?

Shri B. R. Bhagat: We cannot say at this stage. We are considering the basis of the formula.

श्री श्रीकार लाल बेरवा : वेतन प्रायोग की रिपोर्ट केन्द्रीय कर्मचारियों पर लागू की गई है। राज्य सरकारों ने इसे मान्यता नहीं दी है। राज्य सरकारों की इसको मान्यता दिलाने के लिए केन्द्रीय सरकार ने क्या कदम उठाया है ?

श्री ब० रा० भगत : यह सवाल नहीं उठता है। राज्य सरकारों पर यह लागू नहीं होती है। वे इसको मान्यता दें या न दें, इसका सवाल पैदा नहीं होता है।

Report on Flood Control

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- *6. { **Shri D. N. Tiwary:**
Shri J. B. Singh:
Shrimati Renu Chakravarty:
Shri D. D. Puri:
Shri Rameshwar Tantia:
Shri S. M. Banerjee:
Shri Yashpal Singh:
Shrimati Renuka Barkataki:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the State Ministers' Committee on Flood Control has submitted its report to the Centre;

(b) If so, the main recommendations of the report; and

(c) the decision taken by Government thereon?

The Minister of Irrigation and Power (Dr. K. L. Rao): (a) Yes, Sir.

(b) A statement is placed on the Table of the Sabha. [Placed in Library. See No. LT-3778/65].

(c) The recommendations made by the Committee are being examined. The comments of the State Governments have been called for and their views will also be taken into consideration before decisions are taken.

श्री डा० ना० तिवारी : रिकमेंडेशन जोकि मान ली गई है या मान ली जाएंगी उनको फुली इम्प्लेमेंट करने के लिए कितने धन की व्यवस्था करनी होगी ?

Dr. K. L. Rao: The recommendations have been given in the statement laid on the Table of the House. It is not exactly a question of the money required. The most important recommendations are such that they involve a certain financial decision. For example, the Committee has recommended that the financing of the future flood control schemes should be such that there is a 50 per cent grant or subsidy. It is all given there.

Mr. Speaker: The question is whether the hon. Minister can give him the amount that would be required to be spent.

Dr. K. L. Rao: That is what I am saying. There is no such amount indicated except that for the fourth Plan the Committee has recommended a sum of Rs. 300 crores to be spent.

श्री डा० ना० तिवारी : बिहार से फ्लड कंट्रोल के लिए कितनी स्कीमें आई हैं और उन में से कितनी स्कीमों पर विचार किया गया है या हो रहा है ?

Dr. K. L. Rao: In the State of Bihar there are quite a large number of schemes which have been sent and which are under consideration and which are also under implementation.

The schemes in particular pertain to the rivers Kosi, Bagmati and the Burhi Gandak.

Shrimati Renuka Barkataki: May I know whether it is a fact that the Committee has considered a proposal from the State Government of Assam that in view of the fury and frequency of floods in the Brahmaputra and other rivers in Assam and the colossal damage to life and property that is caused annually, the Centre should take over the responsibility for flood control in Assam and, if so, what is the attitude of the Committee and of the Government to this proposal?

Dr. K. L. Rao: It is quite so; the Committee has recommended that the work of investigation and implementation in Assam should be taken over by the Central Government. It is under consideration.

Shri Liladhar Kotaki: May I know whether, in the light of point No. 11 in the statement, it was also suggested that for the purpose of investigation of floods on the Brahmaputra, experts of international repute should also be called to examine how this colossal problem could be tackled?

Dr. K. L. Rao: It is not exactly the recommendation; we always try to find out the second opinion in case of difficulties, and Assam presents a difficult flood problem.

श्री शं० ना० चतुर्वेदी : तीन सौ करोड़ रुपया खर्च करने के उपरान्त कितना क्षेत्र चतुर्थ पंचवर्षीय योजना में बाढ़ से सुरक्षित हो सकेगा ?

Dr. K. L. Rao: The amount of money also has not been decided upon. In the fourth Plan, the tentative provision is Rs. 125 crores; the Committee's recommendation is Rs. 300 crores what exactly will be the amount is not known at the moment. We are expecting that we should go in a big way in the fourth Plan for flood protection.

श्री शं० ना० चतुर्वेदी : मैंने पूछा था कि तीन सौ करोड़ की जो योजना बनाई गई है, उससे कितने क्षेत्र को बाढ़ से राहत मिल सकेगी ?

Mr. Speaker: The area that would be protected.

Dr. K. L. Rao: The area depends on the amount of money available for flood control work in the fourth Plan.

श्री विश्वनाथ राय : बाढ़ नियंत्रण के लिए क्या कोई देश-व्यापी योजना विचाराधीन है ?

Dr. K. L. Rao: Master Plans have been drawn up for most of the States and in some cases where it has not been done, it is under active implementation.

श्री अ० सि० सहगल : बाढ़ों को रोकने के लिए स्टेट मिनिस्ट्रज की जो कम्पैस हुई थी उसकी रिफोर्मेडिग में फ्लूट प्रायोरिटी सेकिड प्रायोरिटी और थर्ड प्रायोरिटी की जो स्कीम्ज आपने तय की हैं, वे कौन सी हैं ?

Dr. K. L. Rao: The main recommendation of the Central Flood Control Board which met recently was that the works of waterlogging and sea erosion must receive great importance and that is under very serious consideration. It is very likely that we will attach very great importance to this aspect in the fourth plan.

श्री भागवत झा आजाद : बाढ़ नियंत्रण प्रतिवेदन की सिफारिशों को अगर सरकार ने मंजूर कर लिया है तो इसकी सिफारिश नम्बर 6 के अनुसार क्या योजना आयोग ने इस बात पर विचार किया है कि चतुर्थ योजना में पचास प्रतिशत ग्रांट या सबसिडी के अनुसार कौन सी राशि नियत की जानी है।

Dr. K. L. Rao: The committee's report has not yet been accepted by the

Government. It is under consideration.

श्री प्रकाशवीर शास्त्री : गन्वर्ष आई बाढ़ों के सम्बन्ध में मंत्री महोदय ने यह बताया था कि इस वर्ष बड़ी नदियों की अपेक्षा छोटी नदियों से आई बाढ़ों द्वारा अधिक हानि हुई है। मैं यह जानना चाहता हूँ कि राज्य मंत्रियों के सम्मेलन ने छोटी नदियों के सम्बन्ध में कोई योजना प्रस्तुत की है, यदि हाँ, तो छोटी नदियों की बाढ़ों को रोकने के लिए सम्बन्ध क्या विचार कर रही है ?

Dr. K. L. Rao: It is quite true that last year's flood experience indicated that we should pay great attention to the small rivers also. We have drawn the attention of the States to this aspect and we hope we will pay great attention to the small rivers also.

श्री जगदेव सिंह सिद्धान्ती : इस समिति में पंजाब राज्य की ओर से डामा बांध बनाये रखने पर जो हानि बाढ़ से होती है, उसको हटाने के विषय में कोई चर्चा हुई थी, यदि हाँ, तो उसके बारे में क्या निर्णय लिया गया है ?

Dr. K. L. Rao: Quite so. The Punjab Minister was a member of the committee and he has represented fully the case of Punjab.

Dr. M. S. Aney: Has any scheme for the control of any particular rivers been received from the Government of Maharashtra?

Dr. K. L. Rao: No particular scheme has been received. We hope that if any particular river gives any flood trouble, they will do so.

Shri Kapur Singh: I want to ask whether there are any instances which have come to the notice of the Government indicating that flood control schemes and problems are being perverted towards political ends and if so, what steps have been taken to put an end to this tendency?

Dr. K. L. Rao: No, Sir.

Mr. Speaker: Not diverted, but perverted!

Shri Kapur Singh: I have myself brought instances to his notice. It is not for the Minister to deny the fact so blatantly in the House.

श्री यशपाल सिंह : क्या सरकार ने कभी खयाल किया है कि इस में एक बुनियादी गलती है ? इरिगेशन डिपार्टमेंट का काम है सब को पानी पहुंचे और फ्लड रिलीफ का काम यह है कि पानी किसी को न पहुंचे । इस वास्ते इन दोनों महकमों को जब तक अलग अलग नहीं किया जाएगा तब तक फ्लड रिलीफ नहीं हो सकता है । क्या सरकार ने कभी इस पर भी विचार किया है ?

Dr. K. L. Rao: Quite so. It is a very good suggestion that basin wise consideration must be given and it is being attended to.

Shri P. Venkatasubbaiah: Taking into consideration flood control measures that are to be implemented in the whole country, may I know whether State-wise requirements have been drawn up and if so, whether any priorities have been fixed?

Dr. K. L. Rao: The flood control committee has recommended State-wise amounts when it recommended the total amount of Rs. 300 crores. The allotment to the States depends on the total amount of money that will be available and accordingly there will be a reduction or otherwise from the proposed figures.

श्री बूटा सिंह : मैं जानना चाहता हूँ कि चूँकि ढासा बांध से पंजाब को बहुत नुकसान होता है इस लिये क्या पंजाब सरकार ने कोई ऐसी सूचना दी थी कि ढासा बांध को गिरा दिया जाये, और क्या सरकार इस के ऊपर विचार कर रही है कि ढासा बांध गिराया जाये या नहीं ।

Dr. K. L. Rao: There has been complete agreement with regard to

Dhassa Bund between Punjab, and Central Government and Delhi. The schemes have been taken on hand which we hope will mitigate the trouble due to this particular area.

श्री मधु सिमये : बिहार में गंगा के कटाव की बड़ी गम्भीर समस्या है । क्या सरकार इस के बारे में कोई योजना बना रही है कि उस को रोका जाये ।

Dr. K. L. Rao: The Bihar Government is seized of the problem. They have not sent in any scheme so far, but any scheme if received will receive our due attention.

WRITTEN ANSWERS TO QUESTIONS

Integration of Housing Schemes

47. {
 Shri Yashpal Singh:
 Shri Bhagwat Jha Azad:
 Shri R. S. Pandey:
 Shri Uikay:
 Shri P. R. Chakraverti:
 Shri P. C. Borooah:
 Shri Radhelal Vyas:
 Shri Prabhat Kar:
 Shri Indrajit Gupta:
 Shri Eswara Reddy:

Will the Minister of Works and Housing be pleased to state:

(a) whether it has been decided to integrate the various housing schemes with a view to giving a fillip to house building in the country and providing greater benefits to the economically weaker sections;

(b) if so, the reasons therefor; and

(c) when this proposal will come into effect?

The Minister of Works and Housing (Shri Mehr Chand Khanna): (a) to (c). This matter is being examined by a Committee appointed in December, 1964.